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(2025) 02 KAR CK 0019

Karnataka High Court At Bengaluru

Case No: Criminal Revision Petition No. 1253 Of 2024

Veerayya Nagayya Valandi

APPELLANT

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Nataraj S RESPONDENT

Date of Decision: Feb. 5, 2025

Hon'ble Judges: H.P. Sandesh, J

Bench: Single Bench

Advocate: Renukadevi

Final Decision: Dismissed

Judgement

H.P. Sandesh, J

The learned counsel for revision petitioner files memo seeking permission of this Court to withdraw the revision petitioner stating that matter has been

settled between the parties. Hence, permitted to withdraw. In view of the memo, revision petition is dismissed as withdrawn.